

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

40. C.P. (IB)/162(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Pasad Impex Private Limited  
Vs  
Thomas Ittira Padyatty

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner present through physical mode. No representation on the part of the Personal Guarantor.
2. At the request of Counsel, the matter is adjourned to **19.06.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**